

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	CA (CAA) SR No.3912/230/HDB/2017
COMPANY PETITION/APPLICATION NO.	
NAME OF THE COMPANY	India Insure Risk Management & Insurance Broking Services Private Limited
NAME OF THE TRANSFEROR/DEMERGER COMPANY	
NAME OF THE TRANSFEREE/RESULTING COMPANY	India Insure Risk Management & Insurance Broking Services Private Limited
UNDER SECTION	230

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

None appeared for Petitioner. The certain objections are raised by the office still not complied with.

Case is posted to 13.11.2017 under caption for “Dismissal”

Member (T)

pc

Member (J)